

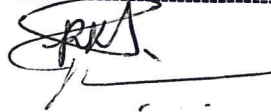
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.198/BB/2017	-	Admission	252(3)	Indra Prem Menon Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Perikal. K. Arjun	Adv. for Petitioner	

ORDER

Matter is listed today for admission. Counsel for Petitioner reported that, he has complied the objections raised by the registry by filing Memo dated 7/11/2017. Hence, issue notice to the ROC-Karnataka, Bangalore. Registry is directed to prepare notice. Petitioner Counsel is directed to collect the notice from the registry and to serve it on ROC along with petition copy along with annexure and to file acknowledgement. List it on 06/12/2017.


Member (T)


Member (J)